

**Central Administrative Tribunal Lucknow Bench Lucknow.**

**Original Application No: 151/2007**  
**This, the 11 day of January 2008**

**Hon'ble Mr. Shanker Raju, Member (J)**

Arjun Kumar aged about 30 years, Son of late Chandrika Prasad, R/o D-1424 Indira Nagar, Lucknow.

Applicant

By Advocate: Sri Q. Hasan

1. Union of India, Ministry of New Delhi, through its Secretary, Ministry of Science and Technology, New Delhi.
2. Director, Central Drug Research Institute, Chatter Manzil, U.P. Lucknow.
3. The Controller of Administration, Central Drug Research Institute, Chatter Manzil, Lucknow.

Respondents

By Advocate Sri Pankaj Awasthi for Shir A. K. Chaturvedi

Respondents

Order (Oral)

**By Hon'ble Mr. Shanker Raju, Member (J)**

After hearing both sides, the claim of the applicant should now be considered for compassionate appointment by speaking order to be passed within a period of 3 months from the date of receipt of copy of this order. No costs.

  
**(Shanker Raju)**  
**Member (J)**

**HLS**